

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14223/2009

(From the judgement and order dated 05/01/2009 in CWP No.4867/2008
of The HIGH COURT OF BOMBAY)

VINAYAK KASHINATH SHILKAR

Petitioner(s)

VERSUS

DY.COLLECTOR & COMPETENT AUTH.& ORS.

Respondent(s)

(With prayer for interim relief and office report)
[for final disposal]

Date: 13/02/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE H.L. GOKHALEFor Petitioner(s) Mr. U.U. Lalit, Sr. Adv.
Mr.Amol Chitale, Adv.
Mr. Nirnimesh Dube,Adv.For Respondent(s) Mr. Uday B. Dube, Adv.
Mr. Sanjay Kharde, Adv.
Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following

O R D E R

List this matter for final disposal on a non-
miscellaneous day i.e. February 29, 2012.(Pardeep Kumar)
Court Master(Renu Diwan)
Court Master